

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:2524  
ANSWERED ON:12.03.2010  
CRF AND NCCF PROVISIONS  
Vishwanath Shri Adagur H

**Will the Minister of FINANCE be pleased to state:**

- (a) whether Calamity Relief Fund (CRF) National Calamity Contingency Fund (NCCF) provisions take into account permanent reconstruction, drought proofing and mitigation requirements in infrastructure sector damaged in the natural calamities;
- (b) if not the reasons therefor; and
- (c) the steps taken or being taken to provide financial assistance to the States including Karnataka to rehabilitate and reconstruct the infrastructure damaged as a result of the natural disasters?

**Answer**

Minister of State in the Ministry of Finance (SHRI NAMO NARAIN MEENA)

(a) to (c): Funds from Calamity Relief Fund (CRF) and National Calamity Contingency Fund (NCCF) are used for meeting the expenditure for providing immediate relief to the victims of natural calamities mentioned in schemes of CRF and NCCF. Funds from NCCF are used to supplement the balances in States' CRF to undertake relief measures in cases of natural calamities of severe nature, where funds available in the State's CRF are not adequate to provide relief.

Permanent reconstruction and mitigation requirements are met through plan funds. The restoration/ replacement of damaged infrastructure has very often to be planned to new standards, arrived at after detailed analysis of the phenomena that caused the damage which cannot be done as part of immediate relief assistance. Such expenditure is, therefore, met from plan funds.